

The export of basic agricultural items like cereals, dairy products, meat, sugar etc. is constrained by not only tariff and non-tariff barriers but also by the massive subsidies provided to the producers by the USA, EEC etc.

(c) The removal of non-tariff barriers and reduction of subsidies in the industrialised countries under the WTO agreement are expected to open up new market opportunities for countries like India so as to enable us to increase the share of agriculture and allied products in the country's export basket.

(d) It is the policy of the Government to allow the export of items of mass consumption in such a manner that it does not compromise the food security of the country. It is with this objective in mind that Government prescribes restrictions like licencing quantitative ceilings and minimum export price on certain items. At the same time, Government's objective is to maximise foreign exchange earnings from the agricultural sector for the benefit of the farmers.

(e) and (f) The steps taken to enhance export of agricultural and allied products include simplification of inspection procedures, removal of Minimum Export Price and quantity restrictions on selected items, provisions of concessional credit, product development to meet international needs, extension of benefits available under the scheme of EOUs/FPZs to agriculture sector and permitting 50% sale in the domestic tariff area, assistance to exporters for improved packaging, strengthening of quality control, promoting export of identified products through brand promotion campaigns, arranging buyer-seller meets and participation in interantional fairs/exhibitions.

Transfer of DMS to Delhi Government

3179. SHRI S. MUTHU MANI:

DR. Y. LAKSHMI PRASAD:

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government have decided to hand over the Delhi Milk Scheme to the Delhi Government; and

(b) if so, what are the reasons therefor and what are the modalities being worked out for such handover?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH): (a) to (b) The matter is under consideration of the Government.

Transmission of Primary School Education Through Satellite Channels

3180. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some satellite channels are being utilised to transmit lessons of primary school standard to village;

(b) if so, the details of the channels used and the programmes so telecast; and

(c) whether these programmes are in different languages and which States are being benefited by them?

THE MINISTER OF STATE IN THE DEPTT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Educational Programmes produced by Central Institute of Educational technology (CIET) and State Instiutes of Educational Technology (SIET), which are mainly enrichment programmes for children of primary school age group are being telecast through different regional language services of Doordarshan terrestrially as given below:

Programme	Language	Region Covered
CIET (Delhi)	Hindi	UP, HP, Bihar, MP, Haryana, Punjab, Delhi, Rajasthan, Andaman & Nicobar Islands
SIETs		
(i) Ahmedabad	Gujarati	Gujarat
(ii) Bhubaneshwar	Oriya	Orissa
(iii) Hyderabad	Telugu	Andhra Pradesh
(iv) Pune	Marathi	Maharashtra

रेलवे के "इसटैन्ट एक्शन ग्रुप" के उद्देश्य

3181. श्री ईश दत्त यादव: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) रेलवे में "इसटैन्ट एक्शन ग्रुप" का ब्यौरा क्या है और इसके क्या उद्देश्य हैं;

(ख) क्या यह "ग्रुप" अपने उद्देश्यों को पूरा करने में सफल रहा है, और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) आरक्षित सवारी डिब्बों में अनाधिकृत यात्रियों का प्रवेश, संदिग्ध पदार्थों या ज्वलनशील वस्तुओं को ले जाने वाले यात्रियों को रोकने, चलती गाड़ियों में यात्रियों की सामान्य संरक्षा सुनिश्चित करने, चलती गाड़ियों में उनकी कठिनाइयों और शिकायतों की जांच करने, और उनके आराम का ध्यान रखने की दृष्टि से 31 जोड़ी गाड़ियों में त्वरित कार्य दल की व्यवस्था की गई है जिसकी सूची विवरण के रूप में संलग्न है। (नीचे देखिए)। प्रत्येक दल में निम्नलिखित शामिल हैं:—

- (i) एक गाड़ी कप्तान (वरिष्ठ कंडक्टर/च०टि०प०)
- (ii) 2 हथियार बंद रे०सु०ब० कर्मचारी
- (iii) 2 सवारी डिब्बा परिचर
- (iv) 1 या 2 सफाई वाले

(ख) और (ग) त्वरित कार्य दल आरक्षित सवारी डिब्बों में यात्रियों के अनाधिकृत प्रवेश रोकने, छोटी-छोटी कमियों को गाड़ी में ही दूर करने में सहायक सिद्ध होने जैसे क्षेत्रों में कुछ सफलता हासिल करने में समर्थ रहे हैं।

विवरण

त्वरित कार्य दल

रेलवे गाड़ी संख्या और नाम

मध्य	1. 1081/1082 एक्सप्रेस	कन्याकुमारी
	2. 1019/1020 एक्सप्रेस	कोर्णाक
पूर्व	1. 2311/2312 कालका मेल	
	2. 3031/3032 दानापुर मेल	
	3. 2303/2304 पूर्वा एक्सप्रेस	
	4. 2381/2382 पूर्वा एक्सप्रेस	
	5. 3143/3144 दार्जिलिंग मेल	
उत्तर	1. 2419/2420 गोमती एक्सप्रेस	
	2. 2497/2498 शान-ए-पंजाब	
	3. 4681/4682 नई दिल्ली-लुधियाना एक्सप्रेस	